

L.P.A.

D.B

Caveat clear

L.PA Token no;-2827/ 16. 6. 2020

Memo;

1 C.F.S = R.S 20

C.F paid is sufficient.

Report of limitation ,party verification and S.R will be made after of removal of defect no.1 .

Defect;

- (1) C.C of impugned order may be filed with A.F of R.S. 15.
- (2) Pagination may be given of Synopsis at Index.
- (3) Details of annexure no. 7 is missing of Synopsis
- (4) Some words are handwritten at page no.5, 7 to 9,11,12,13. True typed copy may be filed.
- (5) Date is missing below Sign of L.d counsel at prayer portion of memo and stay pet.
- (6) Sign, Enrollment no. with date of L.d counsel is missing at certificate of memo, at prayer portion in limitation.
- (7) Annexures may be made certified to be true.
- (8) Page no. 24, 25, 35, 36 to 38, 42 ,43, 44 are faded/handwritten. True typed copy may be filed.
- (9) T/C of page no. 26, 27, 29, 34, 39, 39/a are faded. True typed copy may ber filed.
- (10) Some words are handwritten at page no. 5 in limitation pet. True typed copy may be filed.
- (11) Date of sign by deponent may be corrected in affidavit of both I.A.